

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO.2257
TO BE ANSWERED ON 02.08.2023

ACTION AGAINST ADULTERATED ITEM SELLERS

2257. SHRI SUNIL KUMAR MONDAL:

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has considered to control and take action against those shopkeepers and businessmen who sell adulterated items in the market by displaying more advertisement by all means in the country;
- (b) if so, the details of the number of licenses cancelled in this regard during the last three years and the current year, State/UT-wise;
- (c) if so, the action taken against shopkeepers and businessmen and the provisions made by the Government to handle such issues; and
- (d) if not, the reasons therefor?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री अश्विनी कुमार चौबे)

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI ASHWINI KUMAR CHOUBEY)

(a) : Food Safety and Standards Authority of India (FSSAI) is mandated to lay down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import to ensure availability of safe and wholesome food for human consumption. Section 31(1) of FSS Act, 2006 provides that no person shall commence or carry on any Food Business except under a license.

Further, the Department of Consumer Affairs (DoCA) administers the Consumer Protection Act, 2019 which has been enacted to protect the rights and interests of consumers. Section 90 and 91 of the Consumer Protection Act, 2019 provide for punishment for manufacturing for sale or for storing or selling or for distributing or importing any product containing an adulterant or spurious goods, which includes imprisonment or fine depending on the extent of injury to the consumer.

(b) : FSSAI has informed that the number of total State licenses cancelled during the last three years is as below:

Year	Total No. of State Licenses cancelled
2020-21	40
2021-22	255
2022-23	505

The state/UT-wise details of the licenses cancelled during the last three years is **annexed**.

(c) & (d): FSSAI has emphasized the need for creating a robust regulatory and administrative mechanism throughout the country for ensuring availability of safe food throughout the country. Henceforth, FSSAI through State/UTs and its regional offices conduct regular surveillance, monitoring, inspection and random sampling of food products to check compliance of the standards laid down under Food Safety and Standards Act 2006, Rules and Regulations made thereunder. In cases where the food samples are found to be non-conforming, penal action has been initiated against the defaulting Food Business Operators as per provisions of FSS Act, Rules and Regulations made thereunder.

ANNEXURE REFERRED IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2257 FOR 02.08.2022 REGARDING ACTION AGAINST ADULTERATED ITEM SELLERS.

Details of State Licenses Cancelled		
2020-21	Tamil Nadu	8
	Kerala	1
	Maharashtra	5
	Madhya Pradesh	2
	Gujarat	4
	Himachal Pradesh	2
	Uttar Pradesh	3
	Bihar	2
	Jharkhand	1
	Chhattisgarh	1
	Tripura	2
	Karnataka	4
	Dadra & Nagar Haveli	1
	Telangana	4
Grand Total		40
2021-22	West Bengal	2
	Orissa	7
	Bihar	7
	Jharkhand	1
	Chhattisgarh	3
	Manipur	1
	Meghalaya	1
	Delhi	3
	Maharashtra	39
	Madhya Pradesh	3
	Gujarat	44
	Goa	1
	Nagaland	1
	Haryana	2
	Tamil Nadu	15
	Himachal Pradesh	2
	Jammu & Kashmir	6
	Punjab	1
	Rajasthan	5
	Uttar Pradesh	30
	Kerala	42
	Karnataka	20
	Andhra Pradesh	9
Andaman And Nicobar Islands	3	
Daman & Diu	1	
Puducherry	1	
Telangana	5	
Grand Total		255

2022-23	Orissa	91
	Bihar	19
	Jharkhand	1
	Tripura	4
	Delhi	1
	Maharashtra	37
	Madhya Pradesh	8
	Gujarat	25
	Haryana	3
	Tamil Nadu	18
	Kerala	66
	Himachal Pradesh	3
	Jammu & Kashmir	54
	Punjab	2
	Rajasthan	7
	Uttar Pradesh	72
	Karnataka	64
	Andhra Pradesh	13
	Manipur	8
Nagaland	4	
Telangana	5	
Grand Total	505	
